

**Mr. Deputy-Speaker:** I will look into it. First of all let me satisfy myself that there is a mutilation.

Next question.

#### MONTHLY TICKETS

\*977. **Sbri S. N. Das:** (a) Will the Minister of Railways be pleased to state whether it is a fact that daily passengers coming from the suburbs of Delhi to attend to their duties in different offices in Delhi are charged 24 single fares for monthly tickets while such passengers in Calcutta and Bombay Zones are charged only 12 single fares?

(b) What are the reasons for such discrimination?

(c) Has any representation on behalf of the passengers been received and considered?

**The Parliamentary Secretary to the Minister of Railways and Transport (Sbri Shahnawas Khan):** (a) Charges for monthly tickets issued in the Delhi area are calculated at 24 single journey mail fares whereas charges for monthly suburban season tickets in the Calcutta, Bombay and Madras areas are calculated on lower bases which vary according to the three zones in the light of local conditions but not at 12 single journey fares.

(b) Delhi is not comparable to the large cities like Bombay, Calcutta and Madras where very large number of persons come daily for work or business from their homes in suburbs.

(c) Yes.

**Sbri S. N. Das:** Arising out of the answer to part (a) of the question, may I know what are the special conditions prevailing in the Calcutta and Bombay Zones?

**Sbri Shahnawas Khan:** Calcutta, Bombay and Madras are very big metropolitan cities and Delhi cannot be compared with any of those cities.

**Mr. Deputy-Speaker:** Passenger traffic has not yet so much increased in Delhi. That is what he means.

**Sbri S. N. Das:** In view of the great disparity between the fares charged from passengers in the suburbs of Delhi and those in the suburbs of Calcutta and Bombay, may I know whether Government is going to consider and review the present rates?

**Sbri Shahnawas Khan:** The very low rate of fares in Calcutta, Bombay and Madras is very uneconomical and it is a legacy of the past

which the Government do not intend to follow.

**Sbri A. M. Thomas:** May I know whether the Government intends to introduce a uniform policy with regard to the grant of season tickets?

**Sbri Shahnawas Khan:** There is a uniform policy already with the exception of these three cities.

**Sbri Nambiar:** In view of the fact that the employees working in the various offices in Delhi should also have the benefit of these concessional fares, may I know whether the same sort of concessions as are obtaining in Madras, Bombay and Calcutta will be extended to Delhi also?

**The Deputy Minister of Railways and Transport (Sbri Alagesan):** Sir, it has been replied to in the negative already.

**Sbri Nambiar:** Why? What is the particular reason? When the employees are getting the same sort of pay, the same privileges may be extended to them also. Why is it denied in Delhi?

**Sbri Alagesan:** Sir, I think it has been sufficiently answered. These low charges at the three big cities have been deliberately fixed with a view to developing the suburban areas and encouraging large bodies of city workers to live in the suburbs. The same conditions do not apply to other cities. In fact there has been a demand for these low charges in Nagpur, Ahmedabad, Tiruchirappalli etc. But we are not in a position to accept it.

**Sbri Nambiar:** In view of the great shortage of houses in Delhi.....

**Mr. Deputy-Speaker:** There is no good developing this into an argument.

#### COAL MINES LABOUR WELFARE FUND

\*978. **Sbri N. P. Saha:** (a) Will the Minister of Labour be pleased to state how many houses have been built in the year 1951-52 in the coal fields in India out of the Coal Mines Labour Welfare Fund?

(b) What amount as subsidies has been paid by the Government of India to the colliery owners in the year 1951-52?

**The Deputy Minister of Labour (Sbri Abid Ali):** (a) 334.

(b) No payment has been made, as no claim for the payment of subsidy has so far been received from colliery owners.

**Shri N. P. Sinha:** May I know the amounts granted for the construction of houses in 1951-52?

**Shri Abid Ali:** No payment has been made as no claims for payment of subsidies have so far been received from colliery owners.

**Shri Abdus Sattar:** May I know the number of houses built in West Bengal?

**Shri Abid Ali:** The number of houses built in different places are

104 in Bokharo

140 in Kargall

40 in Glridlb

50 in Bhurkunda

**Shri N. P. Sinha:** May I know if about 1500 to 1800 houses built at Bhull Town area in Jharla coal fields have either not been occupied or abandoned after occupation because the houses are at a great distance from the actual work sites?

**Shri Abid Ali:** Out of about 1500 houses in the Bhull township area about 500 have already been occupied and for the rest arrangement is being made to provide necessary transport facilities. It is expected that the rest of the houses will also be occupied very soon.

**Shri N. P. Sinha:** Is there a road leading the house from the work sites?

**Shri Abid Ali:** No, Sir. A proper road is not there. It is contemplated to construct a suitable road so that the houses may be occupied by the workers.

**Shrimati A. Kale:** Who is going to pay the transport charges?

**Shri Abid Ali:** According to the proposal under consideration the employers will pay the transport charges.

**Shrimati A. Kale:** Was the site considered suitable for this township.

**Shri Abid Ali:** It was considered to be a very suitable place for the township.

**श्रीअहं बी० काहू:** मध्य प्रदेश के वेंचवेली कोलफील्ड में कितने मकान बनाये गये हैं ?

**श्रीआबिद अली :** जो मकान बनाये गये हैं उन की कीहूरत तो मे अभी पढ़ रही है ।

**पंजित ली० एन० मालवीय :** क्या यह बतलाया जा सकता है कि जिस बक्त कि यह मकानात बनाये गये थे तो मजदूरों से, जिन के लिए कि यह मकान बनाये गये थे, या उन को यूनिशन बंधरहा से मसाविरा कर लिया गया था ?

**श्री आबिद अली :** वहां तो एक ऐड-वाइवरी कमेटी है । उस में मजदूरों के भी नुमायन्दे हैं, और सब के मसाविरा से यह काम किया जाता है ।

**Mr. Deputy-Speaker:** He has already read out the entire list.

**Shri K. K. Basu:** May I know at what rate the rents are charged and do they compare favourably with the rents prevalent in the adjoining area?

**Shri Abid Ali:** Yes, Sir. It compares favourably for the workers. Only Rs. 2/- are paid by the workers and Rs. 6/- by the employers.

**Shrimati Reau Chakravarty:** May I know how many workers are housed in each house?

**Shri Abid Ali:** One house is meant for 4 single workers or 2 workers with their wives but having no children or one worker with his wife and children.

**Shri V. P. Nayar:** May I know what is the floor area of such a house?

**Shri Abid Ali:** About 500 sq. ft.

#### TELEGRAPH OFFICES

\*979. **Shri B. K. Das:** Will the Minister of Communications be pleased to state :

(a) the number of Telegraph offices opened during the year 1952 ;

(b) the total expenditure incurred for the purpose ; and

(c) the approximate recurring expenditure for running a newly started Telegraph office?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). Excluding the Punjab and Hyderabad (for which information is not yet available) the total number of telegraph offices opened in 1952-53 is 44, involving an initial capital outlay of Rs. 1,94,000 approximately. This does not include additional items of expenditure on staff and stationery of about